

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3160**

**TO BE ANSWERED ON DECEMBER 16, 2021**

**HOUSES TO URBAN POOR**

**NO. 3160. SHRI RAHUL KASWAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has formulated any action plan to provide houses to the urban poor in Rajasthan during the next five years;**
- (b) if so, the details thereof; and**
- (c) the total number of urban poor in Rajasthan and the time by which the houses would be provided to them?**

**ANSWER**

**THE MINISTER OF STATE IN THE**

**MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a) to (c): Yes, Sir. Government of India is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 2015 to provide all weather pucca house with basic amenities to all eligible urban families across the country including Rajasthan. Based on the demand, State**

**Government prepares project proposals under PMAY-U and after due approval of State Level Sanctioning and Monitoring Committee (SLSMC) submit to the Ministry for sanctioning. A total number of 1,91,755 houses have been sanctioned for the State of Rajasthan, out of this 1,37,684 have been grounded for construction, out of which 1,11,216 have been completed and delivered to the eligible beneficiaries. Government of Rajasthan has been advised to expedite the construction of remaining sanctioned houses so that these houses are completed within the stipulated timeline. No fresh demand is pending with the Ministry for sanction.**

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